

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15-04-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/03/CHN/2021
IN
PETITION NUMBER : CP/01/2021
NAME OF THE PETITIONER : S.Paneerselvam & 2 Others
NAME OF THE RESPONDENTS : M/s.Mouli Spinner Ltd & 6 Others
UNDER SECTION : Sec 242(4) of CA, 2013 / RW Rule 11 of NCLT Rules

ORDER

Learned Counsel Mr. R. Vidhya Shankar for the Applicants is present.

Learned Senior Counsel Mr. PH. Arvinth Pandian for the Respondents is present.

Ld. Counsel for the Applicants submit that the Respondent is yet to file Counter. However, the Ld. Senior Counsel for the Respondents state that both the parties are in settlement talks and it is in the final stage of settlement. However, the Ld. Counsel for the Applicants state that he has not received any instruction from his client regarding the same.

List the matter on **18.06.2021** for Counter and for further hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)